

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2255

ANSWERED ON:15.03.2017

Migration of Poor

Patel Shri Prahlad Singh

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether majority of urban poor people are migratory workers from both intra-State and inter-State in the country.
- (b) if so, the details thereof and the estimated number of migratory people from intra-State and inter-State including the standard of living/per capita, State/UT-wise;
- (c) whether the Government has analysed the reasons behind such migration of people from rural areas in the country and if so, the details of the outcome thereof;
- (d) whether the Government is aware that migration of people to the urban areas is putting extreme pressure on various urban resources and sectors in the country; and
- (e) if so, the details thereof including measures taken by the Government to discourage the migration of people to urban areas in the country?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT  
(RAO INDERJIT SINGH)

(a) & (b): Registrar General, India has not yet published data of internal migration on the results of 2011 census. However, the migration data of 2001 indicates that 20.5 million people migrated from rural areas to urban areas during 1991-2001. Migration streams during 1991-2001 are as under :-

â€¢ Rural to rural migration within the country 53.3 million

â€¢ Rural to urban migration 20.5 million

â€¢ Urban to rural migration 6.2 million

â€¢ Urban to urban migration 14.3 million

- The number of migration from both intra-state and inter state (for 2001) is given in Annexure I.

(c): Migration is a natural phenomenon related to social and economic development. Population pressure on land, increased opportunities for work, education and a variety of other reasons contribute to migration from rural to urban area. Reasons for migration as per report of Census 2011 with state-wise details are given in Annexure II.

(d) & (e): The major challenges being faced by cities and towns due to migration are in the area of infrastructure provisioning including water supply, solid and liquid waste management, housing, urban mobility, roads, etc. Schemes of Ministry of Rural Development like Mahatama Gandhi National Rural Employment Guarantee Act (MNREGA) offered assured wage employment to prevent any distress migration. Government supports the efforts of states by providing financial & technical assistance for improving basic infrastructure and governance.

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